

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2937
TO BE ANSWERED ON DECEMBER 12, 2024**

BENEFICIARIES UNDER PMAY-U IN CHHATTISGARH

NO. 2937. SHRI VIJAY BAGHEL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of beneficiaries registered along with the number of houses sanctioned and completed under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in Chhattisgarh district-wise, particularly in Durg and Bemetara districts during the last ten months; and**
- (b) the time by which the work of the sanctioned houses is likely to be completed?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country.

PMAY-U adopts a demand driven approach and there are no fixed targets. Based on the demand and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). A total of 3.03 lakh houses have been sanctioned under PMAY-U in the State of Chhattisgarh since inception, of the total sanctioned houses, 2.85 lakh houses have been grounded for construction, of which 2.46 lakh are completed/ delivered to the beneficiaries, and remaining houses are at different stages of construction. District-wise details of houses sanctioned and completed in the State of Chhattisgarh including Durg and Bemetara districts are at Annexure.

The timeline for completion of projects varies from State to State and generally it takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports. Further, States/UTs have been advised to expedite the construction of sanctioned houses within the extended Mission period. The scheme has been extended till 31.12.2024, except for Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Based on the learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for assisting one crore households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs including Chhattisgarh have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

District wise details of houses sanctioned and completed/delivered to the beneficiaries since inception and during the last 10 months in the State of Chhattisgarh under PMAY-U

Sr.No.	Name of the District	Number of Houses Sanctioned Since Inception	Number of Houses Completed/ Delivered	
			Since Inception	During the last 10 months
1	Balod	6,523	5,595	826
2	Balodabazar-Bhatapara	6,184	5,479	937
3	BalrampurRamanujganj	2,906	2,306	339
4	Bastar	3,818	2,965	407
5	Bemetara	9,655	8,276	1647
6	Bijapur	899	743	73
7	Bilaspur	30,599	21,639	3292
8	Dakshin Bastar Dantewada	2,559	1,644	200
9	Dhamtari	11,247	9,028	1893
10	Durg	41,715	34,339	4904
11	Gariyaband	3,585	3,216	430
12	Gaurela Pendra Marwahi	2,649	2,138	327
13	Janjgir-Champa	9,746	8,141	1827
14	Jashpur	5,630	3,679	901
15	Kabeerdham	9,351	7,266	1539
16	Khairagarh Chhuikhadan Gandai	5,872	4,618	1119
17	Kondagaon	4,077	3,082	523
18	Korba	10,079	8,265	888
19	Korea	1,915	1,573	194
20	Mahasamund	6,618	5,263	863
21	Manendragarh Chirmiri Bharatpur	725	570	71
22	Mohla Manpur Ambagarh Chouki	953	813	141
23	Mungeli	5,028	3,756	1220
24	Narayanpur	860	776	132
25	Raigarh	12,652	10,825	1523
26	Raipur	59,099	52,771	4879
27	Rajnandgaon	17,880	14,579	2241
28	Sakti	5,631	4,942	1311
29	Sarangarh Bilaigarh	4,958	4,196	697
30	Sukma	2,063	1,549	230
31	Surajpur	3,692	2,313	676
32	Surguja	9,391	6,774	1319
33	Uttar Bastar Kanker	4,104	3,233	396
Total		3,02,663	2,46,352	37,965

Note: PMAY-Urban is in extension phase to complete already sanctioned houses and no new houses have been sanctioned in the State of Chhattisgarh during the last 10 months.